

DIVISION BENCH  
COURT - I

**O-212**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/27(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>TH</sup> JULY 2024**

IN THE MATTER OF	VINOD KUMAR KHETAWAT VS KOHINOOR PAPER AND NEWSPRINT PRIVATE LIMITED.
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

**Appearances (via video conferencing/physically)**

**O R D E R**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. The matter is posted to **26/08/2024**.

Satyajit Roy  
(Court Officer)